

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/544/ (IB)/2017
NAME OF THE PETITIONER(S) : BHANSALI CHEMICALS MADRAS LTD
NAME OF THE RESPONDENT(S) : NAG LEATHERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Atul Dhanraj	For Petitioner	
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ORDER

PCS representing the petitioner present and stated that an IRP has been appointed by the Division Bench vide order passed on 10.07.2017 in another matter wherein the respondent is a party. PCS representing the petitioner is directed to place the copy of the order for passing appropriate order. Put up on 04.08.2017 at 10.30 A.M. .

ed/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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